

Rep. by Act 35 of 1950.

Act No. XXX of 1948

[PASSED BY THE DOMINION LEGISLATURE]

An Act further to amend the Indian Lac Cess Act, 1930

(Received the assent of the Governor-General on the 15th April, 1948)

WHEREAS it is expedient further to amend the Indian Lac Cess Act, 1930 (XXIV of 1930), for the purposes hereinafter appearing:

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Indian Lac Cess (Amendment) Act, 1948.

2. **Amendment of section 3, Act XXIV of 1930.**—In section 3 of the Indian Lac Cess Act, 1930,—

(a) for the words “seven annas” the words “fourteen annas” shall be substituted;

(b) for the words “five annas” the words “ten annas” shall be substituted.